



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Srinagar.

Notification
Srinagar, the 29th June, 2016

SRO-217.- In exercise of powers conferred by sections 4 and 5 of the Jammu and Kashmir General Sales Tax Act, 1962 and in supersession of notification SRO-168 dated 30th May, 2016 read with notification SRO-177 dated 1st June, 2016, the Government hereby direct that in notification SRO 117 of 2007 dated 30.03.2007, the following amendments shall be made, namely:-

(I) In Schedule-A, the following entry shall be deleted:-

“5. Aviation Turbine fuel.”

(II) After Schedule A-I, Schedule A-II shall be added namely:-

“Schedule A-II:

Goods Chargeable to Tax at the rate of “25%” with the following entry: -

“1. Aviation Turbine fuel.”

This Notification shall come into force w.e.f. 01.07.2016.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS

Commissioner/Secretary to Government
Finance Department

No. ET/Budget Ann./99/2016

Dated: 29-06-2016

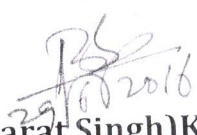
Copy to the:-

1. Vice-Chairman and Director General, J&K Institute of Management, Public Administration and Rural Development.
2. All Financial Commissioners.
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. Principal Secretary to Hon'ble Governor.
5. All Principal Secretaries to the Government.

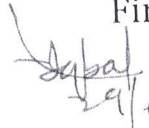
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6. Chief Electoral Officer, J&K.
7. Divisional Commissioner, Jammu/Kashmir.
8. Principal Secretary to Hon'ble Chief Minister.
9. All Commissioner/Secretaries to the Government.
10. Commissioner/Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
11. Commissioner Commercial Taxes, J&K, Srinagar.
12. Excise Commissioner, J&K Srinagar.
13. All Heads of Department.
14. All Deputy Commissioners.
15. Director Information, J&K, Srinagar.
16. OSD/Spl. Assistants to all Hon'ble Cabinet Ministers/Ministers of State.
17. General Manager, Government Press, Jammu/Srinagar.
18. Private Secretary to Chief Secretary, J&K.
19. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
20. Government order file/Stock file/Finance Website/GAD website.


29/10/2016
(Bharat Singh)KAS

**Additional Secretary to Government
Finance Department**


29/10/16